

ITEM NO.104

Court No.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 82 OF 2008

JUGENDRA SINGH

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

Date: 16/05/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Appellant(s) Mr. Lav Kumar Agrawal, Adv.
Mr. Rupesh Kumar, Adv.
for Dr. Kailash Chand, Adv.

For Respondent(s) Mr. R.K. Dash, Sr. Adv.
Mr. Abhisth Kumar, Adv.
Mr. Gaurav Dhingra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

(DEEPAK MANSUKHANI)
Court Master

(M.S. NEGI)
Court Master